

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ORDER SHEET

O.A / MA / RA / CP NO. 1233 OF 2007

Applicant/s S. K. Pal Respds. U. O. J. 2007

Advocate for Applicant/s A. K. Ali Advocate for Respondent/s Saurabh Srivastava

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Notes of the Registry	Orders of the Tribunal	Sheet No. <u>10</u>
M.O.R. O.A. not Admitted. Vakats have a of Sri Saurabh Srivastava, Adv for Respts 1 to 3 filed on 17/12/09 on record MA 2566/07 with O.A. to condone the delay on record Advocate / objection filed on 1/08 with MA 8246/08 to Accept Advocate MA 8225/08 to Dismiss the O.A. MA 8246/08 to condone the delay in filing CIA MA 8247/08 C/A on record. MA 8248/08 to Dismiss the O.A. MA 8249/08 to Dismiss the O.A. No Rejoinder received. Ranki 19/1/10	12-11-09 Hon'ble Mr. A.K. Gaur, J.M Hon'ble Mr. O.C. Chakraborty, A.M No RA. has been filed. Sri A.K. Ali, Counsel Counsel for the applicant sent with split. Case is adjourned. On 21-01-2010. Sri Saurabh Srivastava Counsel Counsel for the respondents present. (Signature) (Signature) 21.1.2010 Hon'ble Mr. A.K. Gaur, J.M Hon'ble Mrs. Manjulika Gautam, A.M List revised, none for the applicant. It appears that applicant has lost interest in prosecuting the case. O.A. is dismissed in default and for non prosecution. Shri S. Srivastava counsel for the respondents is present. (Signature) A.M (Signature) J.M Manish/-	